

In The Central Administrative Tribunal Jaipur Bench, Jaipur

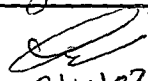
OA/TA/MP No.

K. N. Mathur Versus Union of India & others

Date of Order	Orders
	OA 158/97 with MA 172/2000
27.3.02	Mr. P. P. Mathur, Counsel for the applicant. Mr. Gaurav Jain, Counsel for respondent no. 1 Mr. V. D. Sharma, Counsel for respondent no. 2. Learned Counsel for the applicant submits that he wants to withdraw this OA and that Liberty may be given to file duly constituted OA. An endorsement to this effect has been made in the records. Prayers granted subject to limitation, if any. Accordingly, this OA disposed of as withdrawn.  (J. R. KAUSHIK) JUDICIAL MEMBER  (H. O. GUPTA) ADMINISTRATIVE MEMBER

Recd by
24/02

Received copy
by Singh
for P. P. Mathur
Adm.
on 21/4/02

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31/4/02